

THE COTTON TRANSPORT REPEAL ACT, 1995

No. 19 OF 1995

[11th May, 1995.]

An Act to repeal the Cotton Transport Act, 1923.

BE it enacted by Parliament in the Forty-sixth Year of the Republic of India as follows:—

- 1. This Act may be called the Cotton Transport Repeal Act, 1995.
- 2. The Cotton Transport Act, 1923 is hereby repealed.

Short  
title.

Repeal  
of Act 3  
of 1923.